Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 147, 148 and 149 of 2011

<u> </u>	Dated:	12 th	July,	2012
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Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member Hon'ble Mr. V.J. Talwar, Technical Member				
In the matter of:				
Appeal No. 147 of 201	<u>1</u>			
Western Electricity Su of Orissa Ltd.	ipply Company	••••	Appellant (s)	
Versus				
O.E.R.C. & Ors.		••••	Respondent(s)	
Appeal No. 148 of 201	<u>1</u>			
Southern Electricity S of Orissa Ltd.	upply Company	••••	Appellant (s)	
	Versus			
O.E.R.C. & Ors.		••••	Respondent(s)	
Appeal No. 149 of 201	<u>1</u>			
North Eastern Electric of Orissa Ltd.	city Supply Company	••••	Appellant (s)	
Versus				
O.E.R.C. & Ors.		••••	Respondent(s)	

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Satish Mishra, Advocate

Mr. Rajdipa Behura for R-1.

ORDER

On the prayer of the learned counsel for the Commission, post the matter for hearing to <u>29th August</u>, <u>2012</u>.

(V.J. Talwar) Technical Member (P.S. Datta)
Judicial Member

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